

up to the Ninth Plan. For gauge conversion, there were 55. Out of these 55, 39 were up to the Ninth Plan. For doubling, there were 121. Out of these, 32 were up to the Ninth Plan. For electrification, there were 18. Out of these, 5 were up to the Ninth Plan. So, all these pending projects are yet to be completed and I request the Minister for giving priority to these pending projects first. I expect that. The Railway Minister will not deny the delay in execution of the project and schemes, escalation of their estimated cost and loss of expected revenue. Sir, the hon. Minister has said that she is proud of her 14 lakh employees. She has also promised to review the recruitment process and the recruitment policies of the Railway Boards. We welcome the proposal. But, I would like to ask the Minister: What about the 1,50,000 existing vacancies/posts?

MR. DEPUTY CHAIRMAN: Mr. Tarini Kanta Roy, how many more minutes do you need to finish your speech?

SHRI TARINI KANTA ROY: Sir, how many more minutes do I have?

MR. DEPUTY CHAIRMAN: Your party has got another 10 minutes. But you continue tomorrow.

SHRI TARINI KANTA ROY: Sir, I can conclude within 5 to 7 minutes.

MR. DEPUTY CHAIRMAN: You continue your speech tomorrow.

SHRI TARINI KANTA ROY: All right, Sir.

MR. DEPUTY CHAIRMAN: Now, Special Mentions. Smt. Brinda Karat, not present; Shri Rajeev Shukla, not present; Dr. Gyan Prakash Pilonia, not present; Shri R.C. Singh.

SPECIAL MENTIONS

Demands for take over of the 'Burn Standard' by the Government

SHRI R.C. SINGH (West Bengal): Sir, Burn Standard was a leader in the Indian Heavy Engineering Industry with versatile production facilities and extensive engineering capabilities. It manufactures railway rolling stocks and components, including milk tankers and specialized alumina wagons. The Steel Foundry Unit is located at Howrah and two forge shops are located at Howrah and Burnpur. But, due to lack of capital for modernization etc., it turned into a sick unit 15 years ago. It has a paid up capital of only Rs. 107 crores and losses of nearly Rs. 500 crores. The Government of West Bengal, workers and others have been repeatedly requesting the Government of India for revival of this prestigious unit. BRPSE has recommended that the Burn Standard be taken over by the Railways as their captive wagon makers to keep costs down as it delivers tailor-made solutions for the Railways. The former Railway Minister promised for take over. But no concrete action was taken. It had taken over the Bharat Wagon Limited factories at Mokama and Muzaffarpur in Bihar but not the Burn Standard whose production quality is much better than the BWL units. I failed to

understand the reason behind neglecting this prestigious unit in West Bengal in spite of recommendation from BRPSE. The company is on the verge of collapse and workers are facing umpteen problems and are eagerly waiting for its revival.

Hence, I request the Railway Minister, who is fortunately from Bengal and has a lot of concern for the State, through you, to immediately take steps and take over this unit immediately and help the company and workers working there.

MR. DEPUTY CHAIRMAN: Dr. C.P. Thakur, not present; Shri Moinul Hassan, not present. Shri Ram Narayan Sahu.

Concern over the declining level of ground water in the Country

श्री राम नारायण साहु (उत्तर प्रदेश) : महोदय, मैं आपके माध्यम से माननीय सदन के समक्ष पूर्व में भी तीव्रगति से गिरते भूमिगत जलस्तर पर चिंता व्यक्त कर चुका हूँ और आज पुनः कहना चाहता हूँ कि सरकार इस समस्या की गंभीरता पर विचार नहीं कर रही है। महानगरों को उनकी आवश्यकता का 25 प्रतिशत जल ही उपलब्ध हो पा रहा है। साथ ही भूमिगत जलस्तर का तीव्रगति से गिरना समूचे प्राणी जगत के लिए विकराल समस्या का सूचक है। जलस्तर के पेड़ों की जड़ों की पहुँच से नीचे जाने के कारण विशालकाय वृक्ष भी सूख रहे हैं। सरकार द्वारा लगाए गए पम्प दिनों-दिन जलविहीन होते जा रहे हैं। जलाशय, झीलें, तालाब, नदियाँ आदि सूख गए हैं या सूखने के कगार पर हैं। महोदय, मेरा मानना है कि सरकार इस समस्या के प्रति गंभीर नहीं है अपितु योजनाएं भी कागजों पर सिमट कर रह जाती हैं। इस समस्या पर राष्ट्रीय स्तर पर चिंतन, जागरूकता, नियोजन एवं क्रियान्वयन की त्वरित आवश्यकता है। मेरे गृह नगर लखनऊ में ही सरकार अरबों रुपये पत्थरों पर खर्च कर रही है लेकिन पेय जल के नाम पर हैंडपम्प लगाने के लिए भी पैसा नहीं है। सरकार यह भूल गयी है कि पत्थरों से जीवन नहीं चलता बल्कि पानी से जीवन चलता है। मेरा आपके माध्यम से सरकार से अनुरोध है कि सरकार जल समस्या को गंभीरतापूर्वक समझे और पूर्ण समर्पण से इस कार्य को करे। सरकार सभी सम्भव जल स्रोतों को पुनर्जीवित करने, भूमिगत जल स्तर का संरक्षण करने, अनावश्यक जलदोहन पर प्रतिबंध एवं जनमत बनाने एवं भूमिगत जलस्तर को पुनः चार्ज करने हेतु ठोस कदम उठाए। सरकार इस कार्य में इतनी देर भी न करे कि कल देश को इस समस्या से आपदा के रूप में जूझना पड़े। भारत जैसे विशाल देश को बोटलों में पानी से ज़िंदा नहीं रखा जा सकता है। इसे हरा-भरा रखने के लिए नदी, नाले, तालाब, झरने, पोखर, जलाशय जलमग्न होने आवश्यक हैं। जल के कार्य को कल का कार्य मत समझो, आज और अभी कुछ करना है।

श्रीमती जया बच्चन (उत्तर प्रदेश) : महोदय, मैं इससे अपने आपको संबद्ध करती हूँ।

प्रो. राम गोपाल यादव (उत्तर प्रदेश) : महोदय, मैं इससे अपने आपको संबद्ध करता हूँ।

श्री नन्द किशोर यादव (उत्तर प्रदेश) : महोदय, मैं इससे अपने आपको संबद्ध करता हूँ।

श्री वीर पाल सिंह यादव (उत्तर प्रदेश) : महोदय, मैं इससे अपने आपको संबद्ध करता हूँ।

श्री बृजभूषण तिवारी (उत्तर प्रदेश) : महोदय, मैं इससे अपने आपको संबद्ध करता हूँ।

श्री वीरेन्द्र भाटिया (उत्तर प्रदेश) : महोदय, मैं इससे अपने आपको संबद्ध करता हूँ।

Demand to take effective steps to bail out the National Aviation Company from huge losses incurred by it

SHRI RAHUL BAJAJ (Maharashtra): Sir, it is a matter of urgent public importance. The National Aviation Company, popularly known as 'Air India, has been making, as we all know, huge losses for